## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/130/2016

NAME OF THE PETITIONER(S)

: G. Rajendran

NAME OF THE RESPONDENT(S)

: M/s C.R.I. Infrastructures (India) Private Limited & 5

others

UNDER SECTION

: 235, 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

B M. ROSHAW ATT9

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for

POTITIONERS

M. Ra My

## ORDER

Counsel for petitioner present and stated that the senior counsel could not attend before the Adjudicating Authority as he is engaged before the Division Bench. He prayed time for submitting arguments. Counsel for respondent present. Time extended at request. Put up on 12.09.2017 at 10.30 A.M.

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(K. Anantha Padmanabha Swamy) Member (Judicial)

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